

[Shri Subramanian Swamy]

vented them and you must ask the Government to make a statement on it.

**THE DEPUTY CHAIRMAN :** Mr. Subramanian Swamy, in the morning when you asked me, it was Delhi riot and not on Sri Lanka.

**SHRI SUBRAMANIAN SWAMY :** You see the written notice I have given you. In the notice, I have clearly said. (*Interruptions*).

**THE DEPUTY CHAIRMAN :** You have made your point. I am sure the Government has also taken note of it.

**SHRI SUBRAMANIAN SWAMY :** You cannot be misinformed by the Secretariat on what notice I gave. I gave notice on Kachchativu and since it happens to be in South India, are you going to ignore it? It is as serious as what is happening in Delhi.

**THE DEPUTY CHAIRMAN :** Nobody ignores South or North or East or West. (*Interruptions*)

**SHRI SUBRAMANIAN SWAMY :** It is such a serious matter. This has been celebrated every year. This year because of connivance of the DMK Government with the Sri Lankan Government, this has been prevented. (*Interruptions*).

#### RE. AIRBUS A-320 ACCIDENT

**SHRI SURESH KALMADI :** Madam, a statement was made by the Minister of Civil Aviation on the A-320 Airbus accident and the Members have asked for clarifications. But the Minister has not replied so far. (*Interruptions*).

**THE DEPUTY CHAIRMAN :** Somebody is speaking. Let him finish.

**SHRI SURESH KALMADI :** Madam, we had a statement on the A-320 Airbus accident and the Members have asked for clarifications but the Minister has yet to give the

reply. The House was adjourned because the Deputy Prime Minister resigned. So, we would like to know at what time the Minister is going to reply to that.

**THE MINISTER OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN) :** Whatever time is given by the Chair or decided by the Business Advisory Committee... (*Interruptions*).....

**SHRI SURESH KALMADI :** Now that Mr. Devi Lal has taken his resignation back, there is no problem. The Minister can reply. (*Interruptions*).

**THE DEPUTY CHAIRMAN :** We will find time tomorrow and see that the reply to your queries is given on that.

श्रीमती सत्या बहिन (उत्तर प्रदेश) : यह बहुत गंभीर मामला है। उप-वधानमंत्री ने इस्तीफा दिया और वापस ले लिया। .. (अवधान) ... देश के हालात ठीक नहीं हैं। उद्योग मंत्री यजीत सिंह के खिलाफ क्या साबित चल रही है।

**SHRI SURESH KALMADI :** We want a statement from the Prime Minister. (*Interruptions*).

**SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra) :** I would request you to ask the ruling party to make a statement in this regard. Madam, it is a very serious matter. I went to know what is happening. The Deputy Prime Minister resigned and now he has taken this resignation back. What is going on? It is a very serious matter. The Government must come forward and make a statement.

श्री सुरेशजीत सिंह (अवधान) : (अवधान) जरा रोशनी डालेंगे कि ताक ने बाखिर क्या खोया और क्या पाया ? (अवधान)

श्री विठ्ठलराव माधवराव जाधव : मंत्री जी यहाँ पर हैं उस पर कुछ प्रकाश डालेंगे (अवधान)

**SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu) :** Actually now peace has prevailed in Ceylon.

I want to say again.. (Interruptions). Peace is prevailing in Tamil Nadu because of the DMK Government. (Interruptions). The IPKF Commander Kalkat has himself agreed that they have killed more than 1000 Tamils.

SHRIMATI JAYANTHI NAT-ARAJAN (Tamil Nadu): Madam, he says Tamils are protected. But Tamils were not allowed to land in Tamil Nadu. (Interruptions).

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): They were quislings. (Interruptions). I want to register that peace has prevailed in Ceylon. Peace has prevailed in Ceylon since the DMK Government has assumed power in Tamil Nadu. (Interruptions). Even Kalkat has actually agreed that they have killed more than 1000 Tamilians.

SHRI S.K.T. RAMACHANDRAN (Tamil Nadu): They say they are protecting the interests of Tamils. But they are not allowing the Tamils coming from Sri Lanka. (Interruptions).

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Madam, Tamilians are more safe under the National Front Government at the Centre and the DMK Government in Tamil Nadu. Since the National Front has assumed power here and since the DMK has assumed power in Tamil Nadu, Tamilians are more safe. (Interruptions). The killings of the LTTE have been stopped now. (Interruptions). Kalkat himself has agreed that they have killed more than 1000 Tamils.

THE DEPUTY CHAIRMAN: All of you, please sit down now. We have had enough. Prof. C.P. Thakur. You please speak. (Interruptions).

SHRI S. VIDUTHALAI VIRUMBI: Tamilians are more safe now than in Rajiv Gandhi's regime. (Interruptions). Due to the message done by our leader, Dr. Kalaignar, Tamilians are more safe in Ceylon now. (Interruptions).

SHRI S.K.T. RAMACHANDRAN: These people who are saying that they are safeguarding the interests of Tamils have not allowed Tamil refugees to land in Madras. They had to go to Orissa.

SHRI S. VIDUTHALAI VIRUMBI: They are quislings. They are not Tamils. They are traitors. (Interruptions)

SHRI S.K.T. RAMACHANDRAN: They say they are protecting the interests of Tamilians. But what happened? They are protecting those who killed Sri Sabarathnam and 300 other Tamilians? (Interruptions).

SHRI S. VIDUTHALAI VIRUMBI: Tamilians are more safe in Ceylon now. (Interruptions). There won't be any place in Tamil Nadu for traitors. (Interruptions).

THE DEPUTY CHAIRMAN: Enough, enough. Please sit down.

SHRI SUBRAMANIAN SWAMY: Rameswaram has nothing to do with Sri Lanka. (Interruptions).

THE DEPUTY CHAIRMAN: fifteen minutes is enough. Now take your seats. Prof. C.P. Thakur.

#### MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—(Contd.)

PROF. CHANDRESH P. THAKUR (Bihar): Madam, resuming our discussion on the President's Address, I rise to further respond to the Motion of Thanks to the President for his kind Address to the Joint Session of the Houses of Parliament.

While I do sincerely thank the President for going through this exercise of addressing the Joint Session of Parliament. On a closer scrutiny, when we go through the contents of the President's Address, I am left with a feeling of uneasiness. Actually it has been stated that the Assembly election results have reaffirmed the November 1964 verdict. It is certainly a fact. But this raises concern on several